

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3230
TO BE ANSWERED ON MARCH 20, 2025**

STATUS OF HOUSING FOR ALL UNDER PMAY-U

NO. 3230. DR. ANAND KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of Housing for All under Pradhan Mantri Awas Yojana - Urban (PMAY-U);**
- (b) the number of beneficiaries registered along with the number of houses sanctioned and completed under PMAY-U in Uttar Pradesh, particularly in Bahraich Parliamentary Constituency;**
- (c) the number of approved houses under PMAY-U where the construction work is yet to be completed in Bahraich Parliamentary Constituency since 2020, block-wise;**
- (d) whether the houses are yet to be approved in the said Constituency and if so, the reasons therefor; and**
- (e) the details and the time by which the target of Housing for All is likely to be achieved?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 03.03.2025, a total of 118.64 lakh houses have been sanctioned under the scheme since inception, out of which 112.46 lakh have been grounded, of which 90.60 lakh are completed. The remaining houses are at different stages of construction.**

PMAY-U adopts a demand driven approach and there is no fixed target. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on project proposals submitted by the State Governments of Uttar Pradesh under PMAY-U, as on 03.03.2025, a total of 17,76,823 houses have been sanctioned by the Ministry, out of which 16,82,567 houses have been completed. Further, 10,750 houses have been sanctioned in Bahraich Parliamentary Constituency of Uttar Pradesh, out of which 10,653 houses have been grounded and 9,933 are completed. The remaining houses are at different stages of construction. City-wise Construction Progress in Bahraich Parliament Constituency of Uttar Pradesh under PMAY-U is at Annexure.

The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). Moreover, in-principle approval of 6.77 lakh houses have been provided to 30 States/UTs which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries.

Annexure referred in reply to LS USQ No. 3230 due for answer on 20.03.2025**City-wise Construction Progress in Bahraich Parliament Constituency of Uttar Pradesh under PMAY-U**

Particulars		Bahraich	Mihinpurwa	Nanpara	Risiya Bazar	Rupaideeha	Total
Progress up to March 2020	Sanctioned	4,449	-	1,784	1,338	-	7,571
	Grounded	3,305	-	1,628	1,191	-	6,124
	Completed	1,565	-	910	561	-	3,036
Houses remaining to complete		2,884	-	874	777	-	4,535
After March 2020	Sanctioned	752	847	535	172	873	3,179
Total Houses for Completion post March 2020		3,636	847	1,409	949	873	7,714
Progress after March 2020	Grounded	3,591	812	1,409	949	856	7,617
	Completed	3,221	779	1,286	914	697	6,897

Overall since Inception	Sanctioned	5,201	847	2,319	1,510	873	10,750
	Grounded	5,156	812	2,319	1,510	856	10,653
	Completed	4,786	779	2,196	1,475	697	9,933